

Railway Line to J. & K. Coal Mines

496. { **Shri Gopal Datt.**
Shri Abūul Ghani Goni:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a survey has been completed for a railway line upto coal mines in Jammu and Kashmir, and

(b) if so, the steps proposed by Government to put it into effect and the proposed stages in which the work would be completed?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) A preliminary survey for a B.G. line from Kathua to Jammu and onwards to Riasi, which is near the coal bearing areas, has recently been completed by the Northern Railway and the survey report is under preparation.

(b) There is no provision in the Railway's Third Five Year Plan for the construction of the line beyond Kathua. It is, therefore, too early to say, when the construction may be sanctioned and completed.

Royalty on Timber

497. **Shri A. S. Saigal:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Questions Nos. 1836 and 2019 on the 14th and 19th December, 1960 respectively and state:

(a) whether Government ultimately charged royalty on 7,000 tons of timber that was lying in the North Andamans in the Depots of the Forest Lessee there, and what quantity of timber out of these 7,000 tons was actually shipped by the Lessee; and

(b) the amount of royalty bill since issued by Government to the Forest Lessee of North Andaman Forests for timber lost due to the negligence of the Lessee from April, 1959 onwards and whether the Lessee has paid such royalty bills?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). The information is being collected from the Andamans Administration and will be placed on the table of the Sabha on receipt.

12.1 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SINO-PAKISTAN BORDER AGREEMENT

Shri Hem Barua (Gauhati): I call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

The Sino-Pakistan Border Agreement and the reaction of the Government of India thereto.

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): As the House is aware, the representatives of the Governments of Pakistan and the People's Republic of China have signed what has been described as an agreement regarding the alignment of the boundary between Sinkiang and that part of the Indian territory in Jammu and Kashmir which is under Pakistan's illegal occupation. Details of the agreement have already appeared in the press. A copy of the agreement as released by the Government of Pakistan in Karachi is being laid on the Table of the House. [Placed in Library, See No. LT-904/63].